

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6096

ANSWERED ON:30.04.2015

CORRUPTION IN NHAI

Chavan Shri Ashok Shankarrao;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Singh Shri Kunwar Haribansh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any complaint of corruption in National Highways Authority of India (NHA);
- (b) if so, the details thereof along with action taken by the Government against guilty officials; and
- (c) the steps taken/being taken by the Government to prevent such type of corruption in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) Yes, Madam. Whenever any complaint alleging corruption in NHAI is received and the allegations of corruption are prima-facie established, investigation is carried out by NHAI and action is taken by Disciplinary Authority in accordance with Central Vigilance Commission guidelines.

(c) In order to prevent corruption, preventive vigilance, e-procurement, toll free number for filing of complaint, reward scheme for informants of corruption, bill/application tracking system etc. have been introduced. This is expected to increase the transparency in the functioning of NHAI.